<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 596 OF 2017

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ajmer Vidhyut Vitran Nigam Lt	nrAppellant(s) Vs.	
M/s Kishangarh Fibres (P) Ltd.	-	
Counsel for the Appellant(s)	:	Mr. Gautam Gupta
Counsel for the Respondent(s)	:	Mr. Brij Mohan Baheti (Director) for R-1
		Mr. R.K. Mehta Ms. Himanshi Andley for R.3

<u>ORDER</u>

Two weeks time is granted to the appellant to file an application for condonation of delay. Copy of the same be served on the other side.

List the matter on 18.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt